

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 147/16	TP 181/17	For Clarification	391 / 394	Wilderness Lodge Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	----------------------------------	------------------------	-----------

1. SPT Leg
SATTI. P. JOHN

Adm. R. Polam

^{Counsel}
~~For~~ for petitioner is present. Assistant from OL office is present. Today, we have heard the counsel.

For continuation, list it on 17.07.2017.

MEMBER (J)

MEMBER (T)